

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:29
ANSWERED ON:25.07.2000
DA WOOD-ISI LINKS
DILIP KUMAR MANSUKHLAL GANDHI;RATILAL KALIDAS VARMA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have arrested persons having Dawood-ISI links, in throwing fake currency notes in various parts of the country;
- (b) if so, the number of such persons arrested during the last six months in this connection; and
- (c) the steps taken by the Government to foil the attempts of such inimical forces to weaken India's economy?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.29 FOR 25.7 REGARDING DA WOOD-ISI LINKS

(a)&(b): Available information indicates that fake Indian currency notes are being clandestinely inducted into the country from across the Indo-Pak border and Indo-Nepal border, besides being fabricated in India through a variety of techniques involving the use of printing presses, colour photo-copiers, scanners and colour printers. Government is also aware of the sinister designs of the ISI of Pakistan to destabilise the economy of the country. Information available with the National Crime Records Bureau in connection with the matter is annexed. It may be pointed out that 'Public Order' and 'Police' are State subjects as per the Constitution of India. As such, the registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments and the case wise details in regard to acts of crime are not maintained at the Central level.

(c): The Central Bureau of Investigation has created a Special unit for exclusive investigation of counterfeit currency notes. The Border Security Force has alerted its forward troops to be more vigilant so as to ensure that such currency notes are not smuggled into the country. The following steps have been taken by the Ministry of Finance to deal with the problem of fake currency.

(i) A High Level Committee has been constituted, with representation from the Department of Economic Affairs, Reserve Bank of India, Ministry of Home Affairs/National Security Council Secretariat (NSCS), to go into the entire gamut of issues pertaining to the security dimensions of Indian currency.

(ii) Currency and Coinage division has set up a six-member Fact Finding Committee under the convenorship of Shir V .R. Gaikwad, Dy. General Manager, REI, comprising experts on note-printing/currency paper, etc. for examining the fake notes seized in the past in order to enable the Government to take remedial action vis-à-vis printing and security features.

(iii) REI has been advised to go in for a publicity campaign about security features incorporated in the genuine notes so that the members of the public may distinguish between genuine and fake notes.

STATEMENT SHOWING COUNTERFEIT CURRENCY RECOVERED/SEIZED ALONGWITH NO OF ACCUSED (DEC 1999 TO MAY 2000)

| Sl | State/UT | Recovered (R) Value NOP (in Rs) | Seized (S) Value NOP (in Rs) | Total (R+S) Value NOP (in Rs) | No.of Accused | | | |
|----|-------------------|---------------------------------------|------------------------------------|-------------------------------------|------------------|------|---------|----|
| 1 | Andhra Pradesh | 1851 | 429290 | 685 | 74810 | 2536 | 504100 | 61 |
| 2 | Arunachal Pradesh | 0 | 0 | 2 | 1100 | 2 | 1100 | 0 |
| 3 | Assam | 704 | 271060 | 98 | 38860 | 802 | 30992 | 29 |
| 4 | Bihar | 2725 | 460650 | 0 | 0 | 2725 | 460650 | NA |
| 5 | Goa | 0 | 0 | 14 | 3400 | 14 | 3400 | 4 |
| 6 | Gujarat | 1499 | 419470 | 7734 | 1375760 | 9233 | 1795230 | 18 |
| 7 | Haryana | 0 | 0 | 444 | 190400 | 444 | 190400 | 6 |

| | | | | | | | | |
|----|------------------|------|---------|------|--------|-------|---------|----|
| 8 | Himachal Pradesh | 0 | 0 | 13 | 1300 | 13 | 1300 | 1 |
| 9 | Jammu & Kashmir | 0 | 0 | 42 | 7000 | 42 | 7000 | 8 |
| 10 | Karnataka | 2026 | 771570 | 1355 | 175240 | 3381 | 946810 | 43 |
| 11 | Kerala | 673 | 212020 | 93 | 31240 | 766 | 243260 | 14 |
| 12 | Madhya Pradesh | 653 | 290490 | 0 | 0 | 653 | 290490 | NA |
| 13 | Maharashtra | 5954 | 1833500 | 4415 | 760650 | 10369 | 2594150 | 29 |
| 14 | Manipur | 0 | 0 | 45 | 4900 | 45 | 4900 | 3 |
| 15 | Meghalaya | 0 | 0 | 3 | 1500 | 3 | 1500 | 1 |
| 16 | Mizoram | 0 | 0 | 273 | 132500 | 273 | 132500 | 4 |
| 17 | Nagaland | 0 | 0 | 38 | 3800 | 38 | 3800 | 1 |
| 18 | Orissa | 26 | 8510 | 0 | 0 | 26 | 8510 | 0 |
| 19 | Punjab | 0 | 0 | 2800 | 600000 | 2800 | 600000 | 21 |
| 20 | Rajasthan | 2586 | 1021150 | 2 | 600 | 2588 | 1021750 | 0 |
| 21 | Sikkim | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | Tamil Nadu | 2494 | 589020 | 5054 | 527740 | 7548 | 1116760 | 0 |
| 23 | Tripura | 0 | 0 | 72 | 7200 | 72 | 7200 | 8 |
| 24 | Uttar Pradesh | 2155 | 613780 | 2103 | 131320 | 4258 | 745100 | 58 |
| 25 | WestBengal | 5529 | 1327140 | 599 | 91320 | 6128 | 1418460 | 52 |

Total(States) 28875 8247650 25884 4160640 54759 12408290 177

UNION TERRITORIES:

| | | | | | | | | |
|-------------|-------------|------|---------|----|-------|------|---------|---|
| 26 | A&N Islands | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | Chandigarh | 1504 | 721200 | 18 | 8600 | 1522 | 729800 | 4 |
| 28 | D&N Haveli | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 29 | Daman & Diu | 0 | 0 | 1 | 500 | 1 | 500 | 0 |
| 30 | Delhi | 4460 | 1249700 | 21 | 9300 | 4481 | 1259000 | 4 |
| 31 | Lakshadweep | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 32 | Pondicherry | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| Total (UTs) | | 5964 | 1970900 | 40 | 18400 | 6004 | 1989300 | 8 |

Total(All-India) 34839 10218550 25924 4179040 60763 14397590 185

Note: 1) NOP stands for `Number of Pieces`
 2) NA stands for `Data not available`